

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1256(KB)2019  
IA(I.B.C)/985(KB)2023,  
IA(I.B.C)/782(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MAHAVIR INDUSTRIAL CORPORATION VS HINDUSTAN CONTROLS &amp; EQUIPMENT PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Anil Kumar Dubey, CS	] Liquidator appearing for Hindustan Controls & Equipments Private Limited
Ms. Nilanjana Adhya, Adv.	] For the R-4 in IA(I.B.C)/782(KB)2022
Mr. Bishalaxmi Ghosh, Adv.	]
Ms. Ranjana Seal, Adv.	]
Mr. Akash Munshi, Adv.	] For Kulbhushan Dhamija in IA(I.B.C)/782(KB)2022
Mr. Souvik Kundu, Adv.	]
Mr. Koushik Chaudhury, Adv.	] For the Respondent No.5

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/985(KB)2023**
  - a. It is alleged by the Ld. Counsel for the Respondent Nos.1, 2, 4 and 5 that they have not received the copy of the Application.
  - b. Let a copy of the application be served upon them by the Liquidator.
  - c. The said respondents are directed to share their email id with the Liquidator so that the copy of the application may be shared through their email id.
  - d. Let reply affidavit be filed within two weeks without fail.
  - e. List the matter for consideration on **18.06.2024**.

**3. IA(I.B.C)/782(KB)2022**

- a. The Respondent No.4, the added Respondent and former Director of the company, alleges that he has not received the copy of the IA(I.B.C)/985(KB)2023.
- b. Let a copy of the IA(I.B.C)/985(KB)2023 be furnished to the Respondent No.4, the added Respondent and former Director of the company.
- c. The said respondent is directed to share his email id with the Liquidator so that the copy of the application may be shared through his email id.
- d. List the matter for consideration on **18.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**